

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3251
TO BE ANSWERED ON: 20.03.2026

SAFEGUARDS FOR DATASETS ON AIKOSH PLATFORM

3251. SHRI SATNAM SINGH SANDHU:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of datasets hosted on the AIKosh platform, including sector-wise classification and sources of data;
- (b) the safeguards in place to ensure data privacy, anonymisation, consent and compliance with applicable data protection laws;
- (c) the number of developers, Startups and institutions using AIKosh datasets and models as on date; and
- (d) whether mechanisms exist to prevent bias, misuse or discriminatory outcomes arising from publicly available datasets?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI JITIN PRASADA)

(a) to (d): Government of India launched the IndiaAI Mission in March 2024 with the objective of building a robust ecosystem of AI in the country. The Mission seeks to expand access to AI technologies, support innovation and promote the development of AI solutions addressing India-centric challenges.

AIKosha:

AIKosha is platform which provide access AI models, development tools and other resources. These belong to various fields such as health, agriculture, and education, with safeguards for data privacy.

The platform has onboarded over 30 government organisations, including ministries, departments and public sector institutions, and over 70 private sector organisations, including startups, technology companies, research labs and academic institutions.

AIKosh also provides a secure API-based access, an AI Sandbox environment for model training and experimentation.

The platform provides anonymisation and data preparation toolkits that enable masking or removal of personally identifiable information prior to data sharing. It also provides AI Guardrails toolkits,

which support developers in monitoring, evaluating and constraining model behaviour during development and deployment.

The details and features of AIKosh can be accessed from <https://aikosh.indiaai.gov.in/>.

The platform operates within the applicable legal and policy framework, including the Digital Personal Data Protection Act, 2023 and the Information Technology Act, 2000.

Safe and trusted AI

Under the IndiaAI Mission, 13 responsible AI safety projects are being supported to systematically mitigate safety related risks. These projects include:

- Bias detection and mitigation frameworks using synthetic data generation, which reduce historical discrimination in datasets
- Fairness assessment toolkits to evaluate bias across demographic groups using standardised metrics
- AI auditing and governance platforms that test models for discrimination, and safety risks
- Deepfake detection and security tools to prevent misuse of AI systems
- Privacy-preserving AI techniques, including federated learning and differential privacy

IndiaAI Safety Institute has also been established for for AI safety, security, and developing trust with diverse stakeholders. Diverse stakeholders including academia, startups, industry & government bodies engage through a hub-and-spoke model.
